

(22)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/454/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : GRAHAM FIRTH STEEL PRODUCTS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : HYDRO CARBON CHAINS PVT LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the sides and put up a note regarding the delivery of the notice. Put up on 30.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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